

Excise dept seizes illicit liquor

Narmadapuram: The excise department has seized huge quantities of illicit liquor from Narmadapuram and Itarsi, the excise department officials said on Saturday. The officials added that the action was carried out after receiving orders from Narmadapuram collector Neeraj Kumar Singh. As per district excise official, Arvind Sagar, the excise department carried out inspection drive in several areas of both Narmadapuram and Itarsi, following a tip-off about illicit liquor from the whistleblowers.

32 sportspersons feted at Nat'l Sports Times Awards



OUR STAFF REPORTER
city.bhopal@fpj.co.in

A total of 32 athletes, including Prachi Yadav, Paralympian, Commonwealth Bronze medallist judoka Vijay Kumar Yadav, Ranji Trophy winning MP team, cricketer Yash Dubey, wrestler Priyanshi Prajapat and tennis player Nehal Kharadkar, were feted at the 27th National Sports Times Award organised by the LNCT (Lakshmi Narain College of Technology) auditorium on Friday. The players were honoured by several famous personalities, including the chief guest of the programme, Padma Shri, international cricket commentator Sushil Doshi, international hockey player Mir Ranjan Negi and international cricketer JP Yadav. According to an official release, Arjuna Awardee, Hockey player Madhu Yadav won the lifetime achievement award, Indian canoeist Prachi Yadav won the Sports Woman of

the Year award and international coach, canoeing and kayaking, Mayank Singh Thakur won the MP Khel Ratna award. Apart from this, athletes were awarded with the Best Player, Talented Player, Coach, Sports Promoter, Sports Journalist and Special and Sports Institute Award at the function. According to an official communiqué, Padma Shri Sushil Doshi said, "When a player becomes famous, he has to be more responsible on and off the field. Only then he will maintain his good game. Young athletes should play in the field with full vitality and dedication. Only then they can get success." "Nowadays, sports have changed, so athletes have to work much harder to win a medal in the field," international hockey player Mir Ranjan Negi said. However, nowadays, athletes are getting much better facilities than we used to, and they must take advantage of them."

PM to dedicate Bob's digital banking unit to the nation today

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Prime Minister Narendra Modi, under Azadi Ka Amrit Mahotsav, will launch Digital Banking Unit in 75 districts of the country on Sunday. He will launch virtual way (online). Digital Banking Unit of Bank of Baroda, Kharana Road, Indore, is also being inaugurated the same day. On this occasion, MP Shankar Lalwani, MLA Mahendra Hardia, executive director of Bank of Baroda Ajay K Khurana, circle head of Bank of Baroda, Bhopal Zone Girish Dalakoti will be present. Regional head, Bank of Baroda, Rajesh Bairagi said that all the banking facilities in the Digital Banking Unit (DBU) would be available in digital format. A cheque of Rs. 21,66,549/- for 15 solar lights and 26 computer desktops and the construction of a

MP Cong all set to use Yatra as launch pad

Bhopal

About a year will be left for the state Assembly elections after the Bharat Jodo Yatra passes through Madhya Pradesh in the last week of November. The state Congress leadership therefore is all set to use the opportunity to launch its poll campaign. Though the Bharat Jodo Yatra would cover just seven districts (around 66 assembly seats), the state unit of the party has

planned to make the presence of this Yatra felt in all the 230 Assembly seats. The party has decided to launch as many as 17 supportive or sub-yatras from different parts of the state, that will merge with the Bharat Jodo Yatra at one point - Burhanpur. These 17 supportive yatras will cover a total of 6,440 km in 35 days. The yatras will proceed from one to another district, and the leading yatra will carry the 'Constitution of In-

2023 ASSEMBLY ELECTIONS

dia', which will be handed over to the person leading the yatra in another district. According to senior Congress leaders in Madhya Pradesh, the strategy of these sub-yatras has been made in a way that it can make a huge impact in the upcoming assembly elections in November-December 2023.

"The way people are supporting the Bharat Jodo Yatra, indicates that people are fed up with the BJP rule. If the BJP hatched a conspiracy against the Congress government in 2020 to gain power again, it was disrespect of public mandate," said Chandrababhai Shekhar, a former minister and one of the key functionaries in the Madhya Pradesh Congress Committee. Another reason why the

Congress unit in Madhya Pradesh claimed that the Bharat Jodo Yatra will make a huge impact in the assembly elections in the state, as Shekhar explained, was that a campaign like Ghar Ghar Chalo had energised the party's cadre at the lower level, it gave positive results in the municipal elections. Also, making this yatra a mass movement has become the sole aim of each Congress worker, Shekhar added.

336 cows die of lumpy skin disease

Bhopal : More than 20,800 cattle were found infected with lumpy skin disease in Madhya Pradesh and 336 of them have succumbed to the infection so far, officials said on Saturday. A total of 20,874 cattle got infected with this disease across 31 districts of the state till October

13, an official said. Of these, 18,351 animals have recovered till now, while 336 have died, he said. Dhar, Betul, Morena, Ratlam, Ujjain, Khandwa are among the worst hit districts from the spread of this disease, the officials said. So far, 17.21 lakh ani-

mals have been vaccinated for the protection from the disease, they added. According to them, more vaccines are available in the state than required. Medicines were made available in adequate quantities in all the districts within time. Lumpy skin dis-

ease (LSD) is a contagious viral disease that affects cattle and causes fever, nodules on the skin and can also lead to death. The disease gets spread by mosquitoes, flies, lice, and wasps by direct contact among the cattle, and through contaminated food and water.

SBI donates solar lights, computers to RKM School

OUR STAFF REPORTER
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State Bank of India (SBI) provided 15 solar lights and 26 computers to Ramakrishna Mission School, Gwalior under its Corporate Social Responsibility (CSR). A cheque of Rs. 21,66,549/- for 15 solar lights and 26 computer desktops and the construction of a

modern and well-equipped computer lab was handed over to Supradipatanand Maharaj (secretary and principal of Ramakrishna Mission, Gwalior) by Binod Kumar Mishra, chief general manager of SBI Bhopal Circle under the CSR policy of the bank. Mishra said that the comprehensive CSR policy of the State Bank of India has shown that the bank has al-



ways been at the forefront of promoting good and innovative social causes. Swami Supradipatanand Maharaj advised the employees to do meditation and yoga to overcome increasing tension in the field of the bank. Emphasising walking on the path of goodness he said, "Man is born for service and how much charity he does in his whole life is what counts".

Police crack whip against 19 hookah lounge operators

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The Bhopal police took action against 19 hookah lounge operators under COTPA Act on Saturday. Apart from this, police also booked 20 people for driving vehicles under the influence of alcohol. Apart from this, action under Excise Act was taken against 7 people for storing illegal liquor. Continuing its crackdown under de-addiction campaign, police also took action against seven people for consuming liquor at public places. As many as 49 people were booked for consuming liquor at public places. The action was taken under NDPS Act. Action under NDPS Act was taken against one person. Moreover, to spread awareness among masses against addiction, police officials also conducted "Jan Samwaad" programme at thirteen places.

Real estate players Sanghvi and Mantri families in I-T net

Both groups have close business ties and many of their dealings are in cash

OUR STAFF REPORTER
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The income tax department launched a search operation against two leading real estate groups, Vastu and Shubam & Laabham groups on Saturday. Vastu group is promoted by Tinu Sanghvi and members of the Sanghvi family while Shubam and Laabham groups are promoted by Sumit, Satyanarayan and Mangal Mantri. Both the groups came on the I-T radar due to the large number of cash dealings being carried out by them. I-T department is also carrying out search operation at another group, HD Wires, located in Sanwer Road Industrial Area, which is said to be run by

Dilip Dev. Over 200 staff and officers of the income tax department and 75 police personnel are carrying out the search operations in 28 places in the city and 1 place in Mumbai. Sources informed that the officers of the income tax department had put up stickers of Shri Mahakal Lok Ujjain Yatra on hired cars to maintain secrecy. Sources said the Sanghvis and Mantris have very close business relations. The department had been receiving information for a long time that these two groups were involved in a number of land deals in cash, leading to suspicion that they were evading income tax. While the Vastu Group is run by Tinu and other members of the Sanghvi family, the Shubham group is run by Sumit Mantri and his father Satyanarayan (Pappu) Mantri, and the Laabham group is run by Mangal Mantri.

POLICE SEARCH FOR MISSING GMC EMPLOYEE

Gwalior : The Janaganj police of Gwalior district have launched a manhunt to find an employee of the Gwalior Municipal Corporation (GMC), who has been missing from the last five days, the police said on Saturday. They added that a missing complaint was registered after the wife of the man approached the police. As per statements of the SHO of Janaganj police station, Alok Parihar, the missing person has been identified as Manish Garde, who left his home five days ago for office. He had a conversation with his wife that very day, after which he did not return home. Search is on to find him, SHO Parihar added.

CM visits Mandar established to develop medical books in Hindi

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Madhya Pradesh Chief Minister Shivraj Singh Chouhan has said that a team of doctors and experts has studied medical books and translated them in Hindi. This seemingly impossible task has been accomplished by the team of the Medical College within the time limit. "Today I have especially come to meet and congratulate this team. Now the first year books are ready. Work is carried on to prepare second year books. This work will continue for PG classes also," he added. He said this in a discus-

sion with subject experts after reaching "Mandar", Hindi cell of medical education department, established at Gandhi Medical College, Bhopal to develop medical books in Hindi. Medical education minister Vishwas Sarang was also present. It was informed that the work of conversion of books to Hindi has been done by the professors and associate professors of respective subjects of the Government Medical College. Subject determination committee was formed for preparation of syllabus in Hindi and subject verification committee for verification work. Suggestions from med-

ical students and experienced practitioners are incorporated into the curriculum. CM met the state head of the team that prepared the course in Hindi Dr Lokendra Dave. He also met Dr Yashveer, Dr Devendra Choudhary, Dr Ashish Golia, Dr Abhijit Yadav, Dr Tripti Saxena, Dr Subodh Pandey and Dr Sonia Baweja from the team that developed books on Anatomy, Physiology and Bio-chemistry.

पंजाब नैशनल बैंक Punjab National Bank

POSSESSION NOTICE (For Immovable Property Under Rule 8 (1))

Whereas, the undersigned being the Authorised Officer of the Punjab National Bank under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under Section 13 read with the Security Interest (Enforcement) Rules, 2002, issued demand notices on the dates mentioned against each account calling upon the respective borrowers to repay the amount as mentioned against each account within 60 days from the date of notice(s) date of receipt of the said notice(s).

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act in respect of time available to redeem the secured assets. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

S. No.	Loan Account No.	Name of the Borrower/Co-Borrower/Guarantor	Date of Demand Notice	Amount Outstanding (Rupees)	Date of Possession Taken	Description of the Property Mortgaged
1.	NIL/BHO/0518330641 B.O. BHOPAL	Mr. RAJU BAGRI, & Mrs. MEENA BAGRI	15-07-2022	Rs. 11,48,107.50 (Rupees Eleven Lac Forty Eight Thousand One Hundred and Seven Fifty Five Only) as on 14 June 2022	12-10-2022 (Symbolic)	EWS -191, Phase - 5, Part - 2, Ayodhya Nagar, Near Dev Mata Hospital, Bhopal, Madhya Pradesh-462041

PLACE: BHOPAL, DATE: 15-10-2022

AUTHORIZED OFFICER, PNB HOUSING FINANCE LTD.

MOTILAL OSWAL HOME LOANS

Regd. Office: Motilal Oswal Tower, Rahimtullah Sayani Road, Opp. Patel St Depot, Prabhadevi, Mumbai - 400 025, Tel: (022) 47189999 Website: www.motilaloswalhf.com, Email: hfquery@motilaloswal.com

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY/IES)

Whereas the undersigned being the Authorised Officer of the Motilal Oswal Home Finance Limited (Formerly known as Aspire Home Finance Corporation Ltd.) under the Securitisation and Reconstruction of Financial Assets & in compliance of Rule 8(1) of Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notices on the date mentioned against each account calling upon the respective borrowers to repay the amount as mentioned against each account within 60 days from the date of notice(s) date of receipt of the said notice(s).

The borrower's having failed to repay the amount, notice is hereby given to the borrower/s and the public in general that the undersigned has taken possession of the property/ies described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against each account.

The borrower/s in particular and the public in general is hereby cautioned not to deal with the property/ies and any dealing with the property/ies will be subject to the charge of Motilal Oswal Home Finance Limited, for the amount and interest thereon as per loan agreement. The borrower's attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Loan Agreement No./Name of the Borrower/Co Borrower/Guarantor	Demand Notice Date & Amount	Date of Possession Taken	Description of the Property/ies mortgaged
1	LX5AG00315-160019761 Udaykant Arun Dubey & Madhu Arun Dubey	25-10-2018 for Rs. 1819152/-	10-10-2022	Kh.No. 484/3 Ph.No. 65 Ward No. 06, B/H Kohli Medam Bldg Gopalganj Ward Sagar Madhya Pradesh 470002
2	LX5AG00315-160019599 Radha Premnarayan Sen & Premnarayan Bhujai Singh Sen	09-06-2018 for Rs. 533847/-	11-10-2022	House No.294/15/2, Bada Bazar, Ward No. 36, Vivekanand Ward, Village- Sagar Khas, Nr. Mohan Nagar School, Bada Bazar, Sagar-470001, Madhya Pradesh, India
3	LX5AG00116-170023894 Yeshpal Singh Kishan Singh Rajput & Rajkumar Singh Kishan Singh Rajput	21-12-2018 for Rs. 2434922/-	11-10-2022	House Part Of Kh.No 508/83 Ph.No 77 Ward No 6 Gopalganj Ward Sagar Shriram Nagar Gopalganj Sagar Infroit Of Teer Madiya Samsaanghat Rd 470002 Madhya Pradesh
4	LXBH002719-200074537 Neellesh Mahesh Batham & Mohini Mahesh Reikwar	22-10-2021 for Rs. 1043114/-	14-10-2022	House No. - E.W.S 1 / 206, Housing Board Colony, New Subhash Nagar, Near Dhiv Mandir, Huzurabad, Bhopal, Madhya Pradesh - 462023

Place: Madhya Pradesh, Dated: 16.10.2022

Sd/- Authorized Officer (Motilal Oswal Home Finance Limited)

Circle SASTRA Centre, Arera Hills, Bhopal
Phone : 0755-2550020 SI-10

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Place: Madhya Pradesh, Dated: 16.10.2022

Sd/- Authorized Officer (Motilal Oswal Home Finance Limited)

Name Change Notice

I hereby declare that My name was Navneet Kumar Gupta S/o Rameshchandra Gupta, I have changed my name now I want to be known as

Banwari Gupta
S/o Rameshchandra Gupta for all Future prospects.

Add.: Ward No. 07, Shivaji Market, Khujner, Tehsil Raigarh (MP) - 465687 Mob.: 8517838501

WEST CENTRAL RAILWAY

Tender Notice No. Dy.CE-Br-L-JBP-OT-11-2022 Dated: 12.10.2022

Dy. Chief Engineer (Br. Line), West Central Railway, Jabalpur for & on behalf of the President of Union of India, invites Open Tender (E-Tender) from the contractors only for the following works:- **Description:** (1) **Name of work:** Construction of Road Over Bridge in lieu of LC no. 331 on Jabalpur-Katni section of Jabalpur division. (2) **Completion period:** 18 months including monsoon. (3) **Tender Cost:** ₹ 6,33,02,924.09. (4) **Bid Security/Earnest money:** ₹ 4,66,500/- (5) **Date & Time for submission of tender and opening of tender:** 07.11.2022 at 15:00 hrs. NIT & Document hosted on website <https://trecs.gov.in> and NIT is also available on Notice Board of Principal Chief Engineer, West Central Railway, Indira Market, Jabalpur. Tender will not be accepted in physical form, only E-Tenders will be accepted. **Note:** In case if any difference between NIT published in English & Hindi version, the contents published in English NIT will prevail over Hindi version.

Dy.CE(Br.Line)/HQ
West Central Railway, Jabalpur
कोटेशन को भगवान है, सारक एवं वैकीनी लयमाना है।

यूको बैंक (UCO Bank)
(Bank of India Underwriting)
Zonal Office : Arera Hills, Bhopal (M.P.) 462001

Tender Notice - Auction of Bank Car

Sealed tenders/bids are invited for disposal of 02 bank owned cars, Maruti Swift Dezire VXI 2012 Model and Maruti Zen Estilo LXI 2009 Model on "As is where is" basis. Bid/Quotation along with Earnest Money Deposit of Rs 10000/- (Ten thousand only) in form of Demand Draft in favour of UCO Bank Zonal Office Bhopal is submitted latest by latest by 31.10.2022. The proforma for Quotation/ Bid can be obtained from Zonal Security Officer at Plot no 22, Jail Road, Arera Hills, UCO Bank Zonal Office Bhopal or bank's website <https://www.ucobank.com/English/TenderNotices.aspx>. For detail information/ any query please contact on 0755-4046020/ 4046016 between 11 AM & 6 PM.

Zonal Manager
UCO Bank, Zonal Office, Bhopal

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BARMENDRA AGROTECH PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	BARMENDRA AGROTECH PRIVATE LIMITED
2. Date of incorporation of corporate debtor	08/02/2008
3. Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, GWALIOR, Under the Companies Act 1956
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U54211MP2006PTC016387
5. Address of the registered office and principal office (if any) of corporate debtor	9/A RAO LNCHERHA, DIST. SATNA M.P. 465601
6. Insolvency commencement date in respect of corporate debtor	14/10/2022 - Date of Order.
7. Estimated date of closure of insolvency resolution process	180 days from date of commencement of resolution process which is 12/04/2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	LAXMAN DIGAMBAR PAWAR REG NO. BBN/PPA-03/IN/0015/2017-18/10/04
9. Address and e-mail of the interim resolution professional, as registered with the Board	FLAT No. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018. Mobile No. 9821516368, 9422327957 Email - cmpawar1@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	FLAT No. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018. Mobile No. 9821516368, 9422327957 Email - cmpawar1@gmail.com
11. Last date for submission of claims	28/10/2022
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link - https://bbi.gov.in/home/downloads Physical Address - N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **BARMENDRA AGROTECH PRIVATE LIMITED** on 14/10/2022. The creditors of BARMENDRA AGROTECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28/10/2022 to the interim resolution professional at the address mentioned against their claim No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. **Date - 15/10/2022** **LAXMAN DIGAMBAR PAWAR** **Place - PUNE** Name and Signature of Interim Resolution Professional